NATIONAL COMPANY LAW TRIBUNAL **DIVISION BENCH CHENNAI**

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI NATIONAL COMPANY LAW TRIBUNAL, HELD ON 24/1 /2019 AT 10.30 AM

PRESENT: SHRI K. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL SHRI S. VIJAYARAGHAVAN, MEMBER (TECHNICAL)

APPLICATION NUMBER

PETITION NUMBER

: TCP/28/2016

NAME OF THE PETITIONER(S)

: Industrial Venture Capital Ltd

NAME OF THE RESPONDENT(S)

: Archana Spinners Private Limited and 5 others

UNDER SECTION

: 397/398

S.No. NAME (IN CAPITAL)

DESIGNATION

SIGNATURE

REPRESENTATION BY WHOM

1) Abhinar Parthosorothy For TK Bhaskor

H. KARTHEK SECHADRE ? Cansel for V. HARZ KUM AR Responded 1-3 \$ 5,6. POR RYER & THOMAS.

ORDER

Representing counsel for petitioner present and prayed for time to make submissions stating that the senior counsel could not attend the Tribunal today due to pre-occupation. Counsel for respondents present. Time is enlarged at request of both the counsels. Put up on 15.02.2018.

-59-(S VIJAYARAGHAVAN) Member(Technical)

-sd+ (K ANANTHA PADMANABHA SWAMY) Member(Judicial)

bc